

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 2742
(TO BE ANSWERED ON THE 20th March 2018)

Sale of Air India

2742. SHRI RIPUN BORA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that Government has decided to sell Air India by this year 2018;
- (b) if so, whether Government has finalised the legal closing therefor;
- (c) if so, the details of the report of the Department of Investment and Public Asset Management (DIPAM); and
- (d) the details of the financial exercise and disinvestment transfer conditions between the companies thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a) to (d): The Cabinet Committee on Economic Affairs (CCEA), in its meeting held on 28.06.2017, has given in-principle approval for considering strategic disinvestment of Air India and its five subsidiaries. CCEA constituted an Air India Specific Alternative Mechanism (AISAM) to guide the process on strategic disinvestment from time to time and decide issues which, inter-alia include hiving off of certain assets to a shell company, the quantum of disinvestment and the universe of bidders etc. The contours of the bid would be contained in the bid documents as approved by AISAM.
